In The Central Administrative Tribunal Jaipur Bench, Jaipur

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OA./TA/MP.	No199		
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Date of Order Orders CP 102/94 in 47/93. OA 30-1-96 Mr. w. wales, counsel for the petitioner Mr. Manish Bhandari, counsel for the respondents The counsel for the respondents prays for time to implement the decision of the Tribunal. May be listed for direction on 19-3-96. (O. P. Sherme) Administrative Man 19.3.1996 Mr. S.Kumar, brief-holder for Mr. W.Wales, counsel for the applicant Mr. Manish Bhandari, counsel for the respondents The learned brief-holder states that the order of the Tribunal has since been complied with. The contempt petition is, therefore, dismissed and the notices issued are discharged. (RATTAN PRAKASH) MEMBER (J) MEMBER (A)

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